GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:190 ANSWERED ON:24.02.2015 SPORTS SCHEMES FOR SCS STS Mahato Shri Bidyut Baran

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government proposes to introduce any scheme for developing sporting skills among Below Poverty Line/ Scheduled Castes/Scheduled Tribes (SCs and STs)/Other Backward youths by adopting new technology so that they could compete at national and international level games;

(b) if so, the details thereof, scheme and State-wise;

(c) if not, the reasons therefor and the steps taken/proposed to be taken by Government to promote the said youths in the field of sports;

(d) whether the Government has any plan to set up Sports University in Jharkhand and other parts of the country; and

(e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (c): There is no proposal to introduce schemes exclusively for Scheduled Caste, Scheduled Tribe and Below Poverty Line sportspersons as all Schemes of the Ministry of Youth Affairs & Sports and autonomous organizations under its control viz., Sports Authority of India (SAI), Lakshmibai National Institute of Physical Education (LNIPE), are inclusive schemes and are equally applicable to sportspersons belonging to marginalized and weaker sections of society such as scheduled castes, scheduled tribes, economically backward classes, etc.

Under Special Area Games (SAG) Scheme of the Sports Authority of India, talented and meritorious sportspersons from tribal, rural, coastal and hilly areas of the country are identified and trained at SAG centres set up across the country.

(d)& (e): There is no proposal in the Ministry of Youth Affairs & Sports to set up Sports University in Jharkhand. It has been decided to set up a Sports University in Manipur.